Schemes for Mumbai

- 1313. SHRI TARIQ ANWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:
 - (a) the different projects/schemes for Mumbai;
 - (b) the sanctioned cost of each project/scheme; and
- (c) the time-frame by when these projects/schemes would be completed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): (a) to (c) The projects/schemes being implemented by this Ministry in Mumbai are as follows:—

- (i) Centrally Sponsored Scheme for Infrastructure Development in Mega Cities: The scheme is in operation since 1993-94. Under the Scheme, projects are considered and sanctioned in accordance with the guidelines by the State Level Sanctioning Committee (SLSC). So far, 48 projects have been sanctioned by the SLSC at an estimated cost of Rs. 1015.97 crores. Out of this, 35 projects have been completed, 12 projects are in progress and 1 project is yet to commence. Central share of Rs. 238.21 crores has been released to Mumbai Mega City since inception of the scheme from 1993-94 and till 2003-04. During 2004-05, Rs. 53.42 crores have been earmarked for Mumbai Mega City. Of this Rs. 17.78 crores have been released so far.
- (ii) Mumbai Sewage Disposal Project Stage II: Government of Maharashtra has sought World Bank assistance for the Mumbai Sewage Disposal Project Stage II at an estimated cost of Rs. 1896 crores. The project proposal is under examination by various departments of the Government. Further, the Ministry has requested the State Government to send feasibility report alongwith financial phasing and commitment provide adequate counter part funds. The State Government envisages to complete the project by 2010.